

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:6542
ANSWERED ON:09.05.2005
ESTABLISHMENT OF JOINT VENTURE COMPANY
Badiga Shri Ramakrishna

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government of Andhra Pradesh proposes to establish a Joint Venture Company with the World Tuna Development International for exploitation of Tuna fishery;
- (b) if so, whether the Government of Andhra Pradesh has sent said proposal to the Union Government for its clearance;
- (c) if so, the details of the proposal received by the Union Government in this regard;
- (d) the action taken by the Union Government thereon so far; and
- (e) by when the Union Government is going to issue permission letter to Andhra Pradesh Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

(a) & (b): Yes, Sir.

(c): Government of Andhra Pradesh has proposed to establish a joint venture project with World Tuna Development International Inc. (WTDI), U.S.A. for exploitation of Deep Sea Tuna Fishery. The proposal involves import of twelve Tuna Long Line Fishing Vessels by Indian joint venture company for operation in Indian Exclusive Economic Zone (EEZ).

(d) & (e): With the promulgation of Comprehensive Marine Fishing Policy by the Government in October, 2004, it has been decided that Indian entrepreneurs may apply afresh for acquisition of deep sea fishing vessels together with requisite processing fee. Application for joint venture need certain evidence of having at least 51% Indian equity and shore based processing capacity.